

50(Estb)

9/19.2.25

Declaration of Assets and Liabilities

Year 2024-2025

I, SWEETY KUMARI, son/daughter/wife of RAGHUBANSHI KUMAR

aged 34 years, belonging to Bihar Legislative Assembly, Patna
service and presently working as Office attendant

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be
given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	10 000/-	Raghubansh Kumar	Sakshi Kri	Divyanshu Raj	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI-BVM 20,000/- Parwalpur 2000/-	Submit	Sukanya Yojna 2000/month	—	—
(iii)	Bonds, Debentures and shares in companies	NIL	—	—	—	—
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	518311559 3400/year 515647269 2400/year 659333046 6000/year	—	—	—	—
(v)	Motor Vehicles (details of make, etc.)	NIL	—	—	—	—
(vi)	Jewellery (give details of weight and value)	Silver 55gram Gold 40gram	—	—	—	—
(vii)	Other assets, such as values of claims / interests		—	—	—	—

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Sweety Kumari

B. Details of Immoveable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(v)	Others (such as interest in property)	—	—	—	—	—

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on _____
(a)	(i) Loans from Banks	Bihar Vidhan Mandal	
	(ii) Loans from financial institutions	2 lakh /-	Approx 1,30,000/-
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

Surety Kumari

	(d) dues to departments dealing with telephones	NIL	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	—
	(f) Other dues, if any	NIL	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO GUOPK 1539 G	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PAN No. :-

110155358453

Gender :-

F (M/F)

Date of Birth :-

1 0 0 3 1 9 9 0 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

Bihar Legislative Assembly

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S. - Bihar Secretariat Service etc.)

Home District :-

Nalanda

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Sweety Kumari

Name of Employee: SWEETY KUMARI

Designation: Office attendant

Department: Bihar Legislative Assembly

Place: PATNA

Date: 19/02/2025

Notes:

Please sign each page of the declaration. Assent declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Sweety Kumari